



CHRIST
(DEEMED TO BE UNIVERSITY)
BANGALORE · INDIA

14th NATIONAL MOOT COURT COMPETITION

Organized by
School of Law
CHRIST (Deemed to be University)

In Association with



cyril amarchand mangaldas
ahead of the curve



BROCHURE



KNOWLEDGE PARTNERS



2nd to 4th February 2024



Bangalore Central Campus

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ABOUT CHRIST (DEEMED TO BE UNIVERSITY)



CHRIST (Deemed to be University) was born out of the educational vision of St. Kuriakose Elias Chavara, an educationist and social reformer of the nineteenth century in South India. He founded the first Catholic indigenous congregation, Carmelites of Mary Immaculate (CMI), in 1831 which administers CHRIST (Deemed to be University).

CHRIST (Deemed to be University) was established as 'Christ College' in 1969. It undertook path-breaking initiatives in Indian higher education with the introduction of innovative and modern curriculum, insistence on academic discipline, imparting of holistic education and adoption of global higher education practices with the support of creative and dedicated staff. This multidisciplinary university which focuses on teaching, research and service offers Bachelors, Masters and Doctoral programmes in humanities, social sciences, sciences, commerce, management, engineering, architecture, education and law to about 25000 students. CHRIST (Deemed to be University) has seven campuses, four centred in Bangalore (Bangalore Central Campus, Bangalore Bannerghatta Campus, Bangalore Kengeri Campus, and Bangalore Yeshwanthpur Campus), Delhi NCR Off campus and Pune Lavasa Off Campus. The central campus is a living example of harmonious multiculturalism with students from all the states and union territories and different countries across the globe. CHRIST (Deemed to be University) publishes six peer-reviewed research journals and has published more than 300 books in Kannada and English. A promoter of sports, music and literary activities, it is a nurturing ground for creative excellence.

ABOUT THE SCHOOL OF LAW



School of Law, CHRIST (Deemed to be University), Bangalore, was founded and is administered by Carmelites of Mary Immaculate (CMI). The parent university, CHRIST (Deemed to be University), formerly Christ College had the rare distinction of being one of the first institutions in India to be accredited in 1998 by the NAAC. Subsequently, in 2022, CHRIST (Deemed to be University) received the top grade 'A+' in NAAC, which was conducted in the month of October, 2022. In four decades, the institution has become the most preferred educational institution in the city. SLCU was ranked among the best colleges in India in the Law category according to the NIRF Rankings declared by the Ministry of Education in 2023. The courses are approved by the Bar Council of India. SLCU boasts of unmatched infrastructure consisting of well-equipped audio-visual classrooms, resourceful libraries with the latest legal publications and journals, information centre with all-time internet connectivity, conference halls, mini auditoriums and above all, a conducive environment to study and explore numerous possibilities in life. CHRIST (Deemed to be University) has endeavoured towards achieving higher standards of legal education and has focused on inculcating practical argumentative skills amongst students through moot court competitions. With a view to foster research in different avenues of law and to encourage analysis pertaining to the practical implications of law.

MESSAGE FROM THE DIRECTOR



FR. THOMAS TV, DIRECTOR, SCHOOL OF LAW

School of Law, CHRIST (Deemed to be University), Bangalore has consistently been ranked amongst the best private legal, educational institutions across the country. School of Law, CHRIST (Deemed to be University) (SLCU) is committed to academic excellence and the focus has always been to contribute to wholesome learning across disciplinary and geographical barriers. Being one of the best private legal, educational institutes, we have always recognised and stressed mooting as an integral part of legal education. The Moot Court Society has been ahead of the curve in planning to hold the flagship 14th edition of the National Moot Court Competition and provide bright young minds a platform for intellectual exchange. On this note, I cordially invite you to participate in our 14th National Moot Court Competition 2024 and be a part of this enriching journey. Wish you all the best!

MESSAGE FROM THE DEAN



DR. JAYADEVAN S NAIR, DEAN, SCHOOL OF LAW

This 14th edition of the National Moot Court Competition is a reflection of the unflagging commitment of the School of Law, CHRIST (Deemed to be University) to the cause of professional legal education in India. The zeal and meticulousness of the effort displayed by the Moot Court Society, in sustaining the mooting championship is commendable. This prestigious competition is an unmissable opportunity for the young legal minds to showcase their research and advocacy skills. The moot court competition is also noteworthy because it reflects a theme which is contemporary and raises a lot of legal and policy issues that demand resolution. My best wishes to the organisers and the participants in this exciting endeavour.

MESSAGE FROM THE HOD



DR. SAPNA S, HEAD OF DEPARTMENT, SCHOOL OF LAW

School of Law, CHRIST (Deemed to be University), Bangalore takes immense pleasure in inviting you to be a part of the 14th edition of the National Moot Court Competition, 2024 organised by the Moot Court Society. Be a part of the intellectual vibrancy and mooting rigour where students pan India battle their cases with the finest advocacy and eloquence. Quoting Albert Einstein, “The measure of intelligence is the ability to change”

ABOUT NATIONAL MOOT COURT COMPETITION



The National Moot Court Competition (NMCC) is the flagship event of the Moot Court Society of School of Law, CHRIST (Deemed to be University), Bangalore. The 13th edition of this event witnessed participation from about 30 law colleges from across the country. The moot proposition revolved around the areas of national security, individual rights, the federal structure of the Constitution of India, the right to privacy, and related Constitutional aspects. The inaugural session of the previous edition of The National Moot Court Competition was graced by Hon'ble Mr. Justice (Retired) KN Phaneendra, Upalokayukta and Mr. Ravi Raghavan, Partner, Lakshmikumaran & Sridharan Attorneys. The Final Round of the previous edition of the competition was judged by a panel comprising of Hon'ble Mr. Justice L Narayanaswamy, Judge, Former Chief Justice of High Court of Himachal Pradesh, Hon'ble Mr. Justice P N Desai, Judge, High Court of Karnataka, Hon'ble Mr. Justice Sanjay Gowda, Judge, High Court of Karnataka, Mr. Dhyan Chinnappa, Addl. Advocate General, High Court of Karnataka, Mr. Hemanth Krishna, Partner, Lakshmikumaran & Sridharan Attorneys. The previous editions of the NMCC have hosted various legal luminaries including Late Shri Ram Jethmalani, Sr. Advocate, Supreme Court of India, Hon'ble Mr. Justice Lavu Nageswara Rao, and Ms. Indira Jai Singh, Sr. Advocate, Supreme Court of India. The 14th edition of the National Moot Court Competition is scheduled to be held from 2nd February 2024 to 4th February 2024, and it shall strive to carry forward the same legacy in providing a holistic experience of mooting.

14TH NATIONAL MOOT COURT COMPETITION IN ASSOCIATION WITH CYRIL AMARCHAND MANGALDAS (CAM)



The 14th Edition of NMCC, of School of Law, CHRIST (Deemed to be University), is being conducted offline following the successful conduct of the 13th NMCC in offline mode for the first time after COVID-19. The flagship mooting event, aims to provide a rigorous and testing ground for developing legal proficiency in practical application, research, and oratory skills and widen legal knowledge in the various facets of law, especially the ones contemporary in nature. The event, over the many Editions, has brought together the brightest of mooting minds and aims to achieve the same this year. The 14th Edition's proposition revolves around the areas of health law involving issues of Constitutional law. The flagship event is being conducted in association with the prestigious law firm, Cyril Amarchand Mangaldas (CAM), as the title partner of the 14th NMCC, to support the competition's objective of providing a holistic experience of mooting. Cyril Amarchand Mangaldas (CAM) is a full-service Indian Law Firm, specializing in areas of corporate & commercial laws, dispute resolution, taxation as well as intellectual property. Cyril Amarchand Mangaldas (CAM) bears professionals experienced in Banking and finance, Capital markets, Competition/antitrust, Construction, Labour and employment, Investment funds, Private Equity, Restructuring and insolvency, and Tax. For the 14th Edition of NMCC, it is announced with pleasure that EBC (Eastern Book Company) and SCC (Supreme Court Cases) have been selected as knowledge and media partners, leveraging their expertise to enhance the event's reach and impact.

GENERAL INSTRUCTIONS

I. INTRODUCTION

The 14th School of Law, CHRIST National Moot Court Competition (hereinafter referred to as the “Competition”) is the flagship event of the School of Law, CHRIST (Deemed to be University) and is scheduled from 2nd February 2024 to 4th February 2024. The competition will be conducted in offline mode by the Moot Court Society, School of Law, CHRIST (Deemed to be University)

II. PARTICIPATION

All law colleges/institutions/universities across the country recognized by the Bar Council of India are eligible to take part in the Competition. All participants must be currently pursuing their Bachelor’s degree in Law, i.e., either 3-year or 5-year courses. Only one team per college/institution/university shall be allowed to participate.

III. REGISTRATION

Registration shall be successful upon completion of all formalities mentioned in the Rules. The last day for Online Registration is 1st January 2024, 23:59 hours. Request for Refund of Registration Fee shall not be entertained. Click on the Button Below for the Registration Portal, Registration will be confirmed only after the payment of the requisite fees. To Provisionally Register for your university, please email us at the earliest. Details regarding payment can be found on Page 11 of the Brochure.

[CLICK HERE TO REGISTER FOR THE EVENT](#)

IV. GENERAL

a. TEAM COMPOSITION: Each participating team can comprise either two (2) or three (3) members. In the case of two (2) members, both members shall be designated as speakers. In case of three (3) members, two (2) members shall be designated as speakers and one (1) member shall be designated as the researcher. No change in the composition of the team shall be entertained after the completion of registration.

b. OFFICIAL LANGUAGE: The official language of the competition shall be English. All competition rounds, memoranda and the compendiums must be in English

c. REGISTRATION FEES: The registration fees are as follows:

Without Accommodation: INR 3500 + GST

With Accommodation for 2 Members (3 Days): INR 8,810 (INR 750 + GST 18% per night per person + Registration Fee)

With Accommodation for 3 Members (3 Days): INR 11,465 (INR 750 + GST 18% per night per person + Registration Fee)

Registration fee is only payable in favour of CHRIST (Deemed to be University) University, Bangalore.

The following are the steps to be followed for payment of the aforesaid registration fee:

Step 1: Open Christ University's official website (<https://christuniversity.in>) and select the option of 'Online Payment Portal' from the 'E-Services' dropdown menu. Following this, click on the 'online payment portal' at the bottom of the webpage.

Step 2: The aforesaid tab shall redirect to the main page of the online payment portal wherein it is required to select 'Central Campus', followed by 'Fest' in the 'Select Fee Name' dropdown menu. This shall enable another dropdown menu titled 'Select category'.

Step 3: There shall be an option of 'NMCC2023-24' in the said dropdown menu which once selected shall proceed towards the payment process. Kindly select the option for payment as per your requirement for accommodation. Page 13 of this brochure has illustrations to guide you on the same.

d. DRESS CODE: The dress code for all participants throughout the competition shall be: Men- white shirt, black blazer, and black trousers, black tie and black shoes and, Women- White shirt/kurta, black blazer, black trousers and black shoes.

V. COMPETITION FORMAT

The 14th School of Law, CHRIST, National Moot Court Competition, 2024 shall consist of a Researcher's Test and the following oral rounds, Preliminary Rounds, Octa-Final Round, Quarter-Final Round, Semi-Final Round and the Final Round. The Octa-Final, Quarter-Final, Semi-Final and Final Round shall be knockout rounds where each team will argue only once either for the Petitioner/Applicant or Respondent.

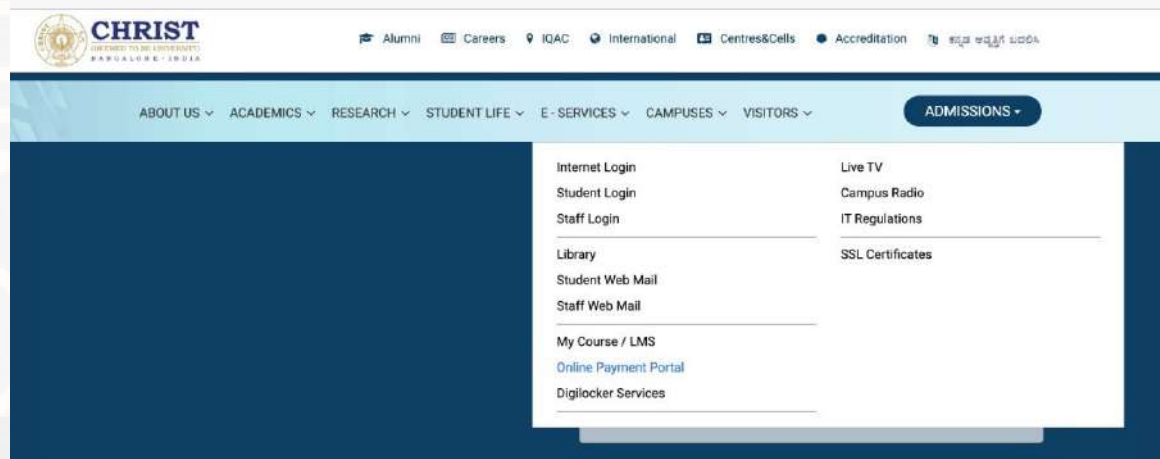
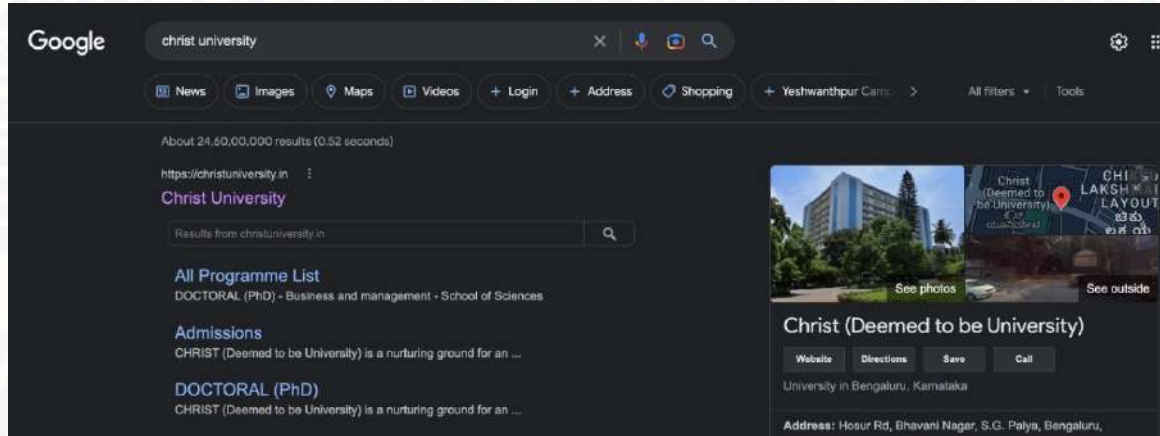
VI. RESEARCHER'S TEST (OFFLINE MCQ)

The Researcher's Test will be conducted prior to the oral rounds. The questions for the test shall be objective with the questions based on the applicable law, precedents and facts pertaining to the Moot Proposition i.e., MCQ-based test. There shall be a total of 25 Questions for 2 marks each. The test shall be taken by the team's researcher. In case the team has no designated researcher, one of the speakers shall be required to take the Researcher's Test. The participant to the test shall bring no additional material such as the bare text of Acts, Memorandum, etc. apart from stationary and the Organizing Committee shall provide no such material. Please note that the marks scored in the test shall not contribute to the overall score and are only to determine the winner of the Best Researcher's award. Rules and Regulations with regard to the conduct of the Researcher's test shall be sent to the participants in due time.

VII. ORAL ROUNDS

The Preliminary Rounds shall be conducted in two stages. Each stage will have one preliminary round where each team will represent either the Petitioner/Applicant or Respondent for that round. Sides will be determined by way of draw of lots. Each team will face a different team and a different bench in both the Preliminary Rounds. The qualification to Octa-Finals will be determined based on the Round Point System as explained in Provision VI of the NMCC Rulebook.

PAYMENT PORTAL ON THE UNIVERSITY'S WEBSITE



AMENITIES IN CHRIST (DEEMED TO BE UNIVERSITY)



CANTEENS AND LEISURE

Spacious cafeterias offering quality and fresh food, beverages and drinks are spread across the campus. Ivy Hall, below the Auditorium Block, and Gourmet, below the Central Block, provides for a variety of eateries and snacks. Block IV contains food outlets in the cellar that serve the same purpose. Just Bake, an outlet behind the basketball court, serves fresh desserts and refreshments, including the popular brownies and cupcakes. The iconic Indian Coffee House located in the Ground Floor of the Auditorium Block and in the cellar of Block IV, caters dishes and meals of North Indian and South Indian cuisines. Fresheteria and the Nandini Milk Parlour, adjacent to Block I provide for a quick refreshment with quick bites, hot and cold beverages.

IN-CAMPUS ACCOMODATION

Accommodation for guests is provided behind the DVK Research and Development Centre near Block IV. There are over 100 rooms , both single and double sharing rooms with all the amenities and high-level security. The In-Campus accommodation will not be a part of the registration process and the same must be done separately by the teams. The rooms will cost INR 750 + GST per person staying for a single night.

CLEAN CAMPUS

The entire campus is a Zero Plastic Zone, with dustbins located strategically around the entire campus to prevent any form of littering. All the waste is segregated at the time of disposal itself through bins allotted for different categories of waste. Most of this collected waste is recycled within the campus. The University has established a paper recycling unit within the campus, along with a charcoal driven wet waste recycling unit. This initiative is driven and supported by the student body of Centre for Social Action (CSA).

BIRD'S PARK

The Birds' Park is an iconic location in the campus, adorned with a variety of birds. It also has a kiosk and canteen outlet providing snacks and refreshments, with an open seating area and a Gazebo.

XEROX, PRINTING AND STATIONERY FACILITIES

There are three locations within the campus that provide Xerox and Printing facilities, including prints, spiral binding and other additional options. One outlet is located in the Auditorium block (Ivy hall), another in Central block (Gourmet), and the last one at the cellar below Block IV. Stationery, in variety, can be obtained at the same locations, and at the Christ Book Stall located at Central Block (Gourmet). All locations remain open till early evening and provide quick and quality printing services.

MEDICAL CENTRES

The University has 3 Health Centres located around the campus. These Centres administer prompt first aid and basic health care services. The locations of the same are provided below: Central Block, 1st Floor, Room No. 106 (Dr. Asha Pinto - Medical Officer) Block II, 2nd Floor, Room No. 710 (Ms. Sheena Joseph) Block IV, 4th Floor, Room No. 475 (Ms. Liji Abraham)

HOSPITALS, CLINICS AND PHARMACIES NEAR CAMPUS

Both hospitals mentioned below provide quality clinical and diagnostic services, open 24/7, and situated close to campus at distances of about 2 kilometres.

St. John's Hospital:

193, 1, Hosur Rd, Santhosapuram, Koramangala Industrial Layout, Koramangala, Bengaluru, Karnataka 560034 <https://goo.gl/maps/g6aeMCXLGuTQQdyQ8>

Sagar Hospitals:

No.44/54, 30th Cross Rd, Extension, 4th T Block East, Tilak Nagar, Jayanagar, Bengaluru, Karnataka 560041 <https://goo.gl/maps/Wsej5nb6QZQvfXwC9>

PHARMACIES AND CLINICS:

Pharmacies and Clinics are numerous located around the University within a 1 kilometre radius and are easily accessible through the Back Gate of the Campus. Locations have been listed below:

PHARMACIES:

Garuda Pharma - <https://goo.gl/maps/UXcRMSMCwxxVqSWL8>

Soorya Medicals & General Stores - <https://goo.gl/maps/sBuVRU1EZc8rdQ316>

Jai Bhavani Medical - <https://goo.gl/maps/gSXN1JuF5Sp4HD6i9>

CLINICS:

Srinidhi Clinic - <https://goo.gl/maps/piCBGQ9aqvTcgbSS7>

Arogya Clinic - <https://goo.gl/maps/NPmafLeJxN4Ehjk17>

AWARDS

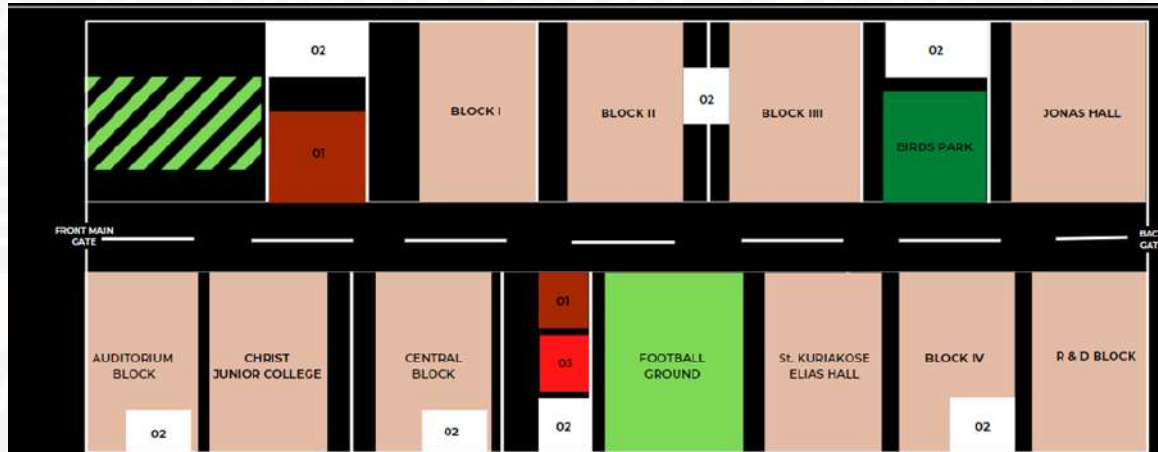


14TH NATIONAL MOOT COURT COMPETITION AWARDS

WINNERS	Rs.35,000/-
RUNNERS UP	Rs.20,000/-
BEST SPEAKER	Rs.5,000/-
BEST MEMORIAL	Rs.5,000/-
BEST RESEARCHER	Rs.5,000/-

PLEASE NOTE ALL PRIZE MONEY AMOUNTS ARE SUBJECT TO TAXATION VIDE GST
THAT WILL BE DEDUCTED AT THE SOURCE

MAP OF CENTRAL CAMPUS



01 - BASKET BALL COURT
02 - PLACES WITH EATERIES
03 - TENNIS COURT

PLACES WITH EATERIES

AUDITORIUM BLOCK

GROUND FLOOR

1. INDIAN COFFEE HOUSE
- INDIAN BREAKFAST & MEALS

BASEMENT - IVY HALL

2. INDIAN COFFEE HOUSE
- INDIAN BREAKFAST & MEALS
3. FORKING ROLLS
- FAST FOOD & SNACKS
4. BAKERY
- SNACKS & PACKAGED FOOD

CENTRAL BLOCK

GOURMET

5. CAFE MINGOS
- FAST FOOD & SNACKS
6. CHRIST BAKERY
- SNACKS & PACKAGED FOOD
7. RUMBLES
- MEALS & SNACKS
8. MICHAEL'S CORNER
- CONTINENTAL MEALS
- NV. NON-VEG COUNTER NON-VEGETARIAN MEALS
- GE. GOURMET EXTN. OUTLET
- PACKAGED LUNCH MEAL

BLOCK I

BASKETBALL COURT

9. FRESHETERIA
- HEALTHY JUICES & SANDWICHES
10. CHAAT SHOP
- INDIAN CHAATS SNACKS
11. NANDINI MILK PARLOUR
- BEVERAGES & ICE-CREAMS

BLOCK II

PEBBLES PARK

12. KIOSK
- SNACKS & REFRESHMENTS

PLACES WITH EATERIES

BLOCK III

BIRDS PARK

13. CAFE MINGOS
- FAST FOOD & SNACKS

SPORTS COMPLEX

NEXT TO TENNIS COURT

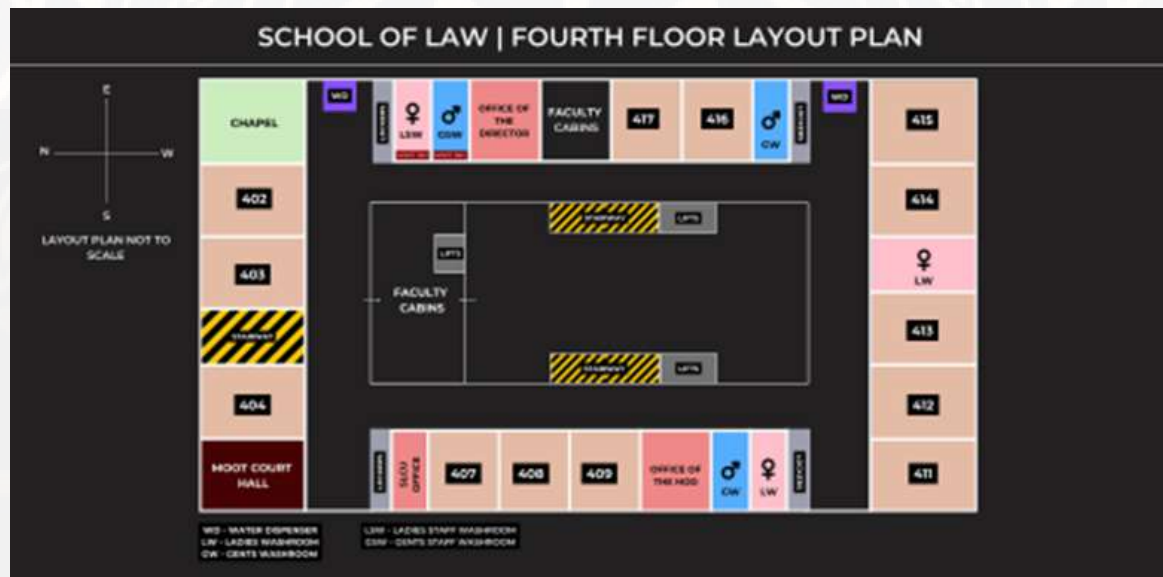
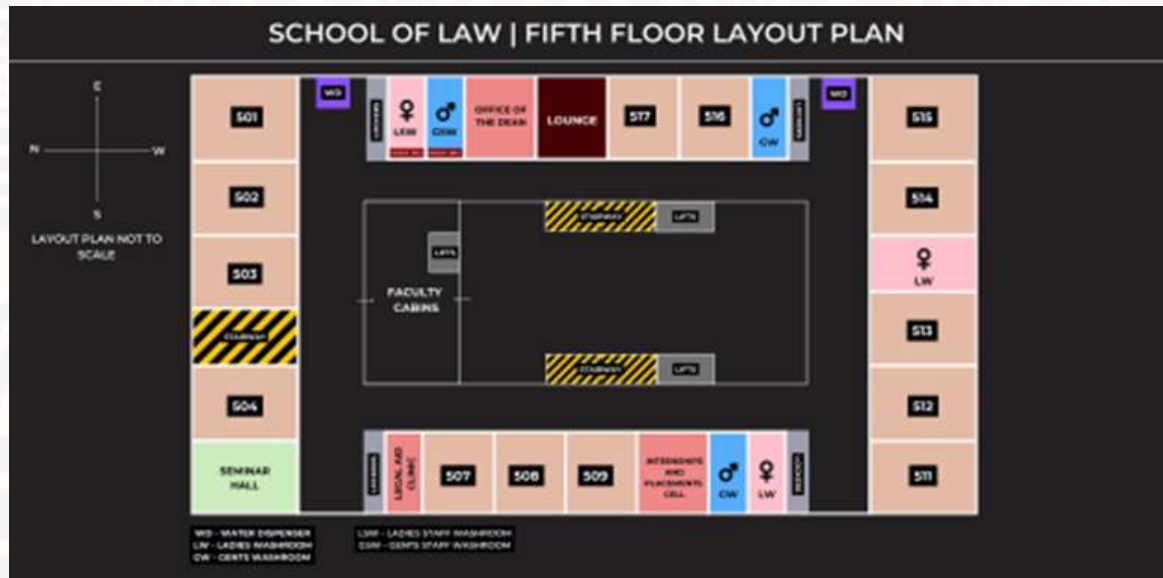
14. JUST BAKE
- CAKES & DESSERTS

BLOCK IV

BASEMENT I

15. AGAPE SNACKS
- SNACKS & BAKERY ITEMS
16. CAFE MINGOS
- FAST FOOD & SNACKS
17. OMG - OH MY GRILL!
- SANDWICHES & SHAKES
18. INDIAN COFFEE HOUSE
- INDIAN BREAKFAST & MEALS
19. BHAGWATI FOODS
- NORTH INDIAN VEG FOOD

FLOOR MAP OF SCHOOL OF LAW



CONTACT DEATILS

For any clarifications, please email us at nmcc@law.christuniversity.in

MEDIA HANDLES

 [mcs_slcu](https://www.instagram.com/mcs_slcu)

 <https://mcsallotment.wixsite.com/mcsslcu>

FACULTY CO-ORDINATORS

Dr. Chaitra V

Mr. Karan Singh Chouhan

STUDENT CONVENERS

Ms. Haritaa Nair

Mr. Karthik Surya MR

CORE COMMITTEE MEMBERS

Mr. Manav Agarwal

Ms. Diya Miria Abraham

Ms. Shivani Mahadevan

Ms. Ragini Thareja

Mr. Aryan Tyagi

Mr. Vaibhav S

Mr. Vaibhav Sanklecha

Mr. Vamshi Krishna Kusuma

Mr. Anubhav Kumar Das

Ms. Maria Robin

Ms. Aishani Ashwath M

GENERAL BODY MEMBERS

Mr. Navanshu Pawar

Ms. Aemy Elizabeth Jebu

Ms. Manvi Chaturvedi

Mr. Kanav Singh Sood

Mr. Ethan Biji

Ms. Thoshithashree A. N. Chowdary

IMPORTANT DEADLINES

RELEASE OF PROPOSITION	8 th DECEMBER 2023
DEADLINE FOR REGISTRATION	1 st JANUARY 2024
LAST DATE FOR CLARIFICATIONS	3 rd JANUARY 2024
RELEASE OF CLARIFICATIONS	6 th JANUARY 2024
LAST DATE FOR MEMORIAL SUBMISSION - PETITIONERS	21 st JANUARY 2024
LAST DATE FOR MEMORIAL SUBMISSION- RESPONDENTS	22 th JANUARY 2024
LAST DATE FOR HARDCOPY SUBMISSION OF MEMORIAL	29 th JANUARY 2024
DRAW OF LOTS	2 nd FEBRUARY 2024
INAUGURATION PRELIMINARY ROUND I AND PRELIMINARY ROUND II	2 nd FEBRUARY 2024
OCTA FINALS/QUARTER FINALS/SEMI-FINALS	3 rd FEBRUARY 2024
FINALS AND VALEDICTORY CEREMONY	4 th FEBRUARY 2024